an explanatory memorandum, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-4525/79].

(6) A copy each of Notification Nos. G.S.R. 303(E) to 310(E) (Hindi and English versions) published in Gazette of India dated the 10th May, 1979 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-4526/79].

(7) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the (Comptroller and Auditor General of India for the year 1977-78, Union Government (Post_s and Telegraphs). [Placed in Library. See No. LT-4527/79].

(ii) Report of the Comptroller and Auditor General of India for the year 1977-78, Union Government (Defence Services), [Placed in Library, See No. LT-4528/79].

(iii) Report of the Comptroller and Auditor General of India for the year 1977-78, Union Government (Civil) Revenue Receipts-Volume I-Indirect Taxes. [Placed in Library. See No. LT-4529/79].

(8) A copy of the Appropriation Accounts, Posts and Telegraphs for the year 1977-78 (Hindi and English versions). [Placed in Library. See No. LT-4530/79].

(9) A copy of the Appropriation Accounts of the Defence Services for the year 1977-78 and Commercial Appendix thereto (Hindi and English versions). [Placed in Library. See No. LT-4531/79].

(10) A statement correcting the reply given on the 30th March, 1979 to Unstarred Question No. 5503 by Shri Daya Ram Shakya regarding exchange of soiled and mutilated currency notes.

Statement

Reply to part (a) of the Unstarred Question No. 5503 for 30-3-1979 is reproduced below:—

"(a) Soiled and slightly mutilated notes are exchanged by the Reserve Bank at the exchange counter provided in their offices, in the sporial boxes kept for this purpose in their offices for facility of those who do not wish to wait at the counter, and also through post. No data is kept about notes exchanged at the counter in the offices of the Reserve Bank. The number of notes received for exchange through the special boxes and through post during July 1978 to 31st January, 1979 was 4,49,000 pieces".

It is regretted that a typographical error has occurred in the reply. The figure 4,49,000 pieces occurring in the last sentence should read as 41,49,000 pieces.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

MINUTES

SHRI VINODBHAI B. SHETH (Jamnagar): I beg to lay on the Table Minutes of the Twenty-seventh to Thirty-fourth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

COMMITTEE ON PAPERS LAID ON THE TABLE

MINUTES

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to lay on the Table Minutes of sittings of the Committee on Papers Laid on the Table relating to their Twentieth, Twentyfirst and Twenty-second Reports.

١.